NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|---------|---------|-----------------------------------|
| CP 143/15 | TP 146/16 | Hearing | 621A | Liquid Studio P. Ltd. |

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

Propy Counter

Sahas for

Amusha Chartra

Court Law Parthers.

Counsel for petitioner is absent. He requested time.

List it on 16.06.2017.

MEMBER (J)

MEMBER (T)